

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

Item No. 6

(CAA)-21(PB)/2019

IN THE MATTER OF:

Annex Dealtrade Pvt. Ltd. & 2 Ors.
With Nimbus India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 11.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner/Applicant: Mr. Suman Kumar Jha, Mr. Afnaan Siddiqui, Advs.

ORDER

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)